

Commission in May 1978 at an estimated cost of Rs. 208.14 crores are in progress.

The infrastructure works and geological investigations on the dams have been almost completed. 58% of excavation of Indravati Dam has been done. Earth work of 12% in left Dyke-III, 38% of right Dyke-I, 41% of Dyke No. II, 64% in Head race tunnel and 34% of Power House have been done. The electrical works also have been taken up and are in progress.

The expenditure incurred during the last two years on the project, including electrical works are as under :

	(Rs. in crores)
1981-82	13.61
1982-83	10.02

(c) and (d) Recently in June 1983 an Agreement has been concluded with the World Bank for a credit of SDR 156 00 million (US \$ 170.00 million) and a loan of US \$ 156.40 million under the Power Sector for this Project. The Irrigation component of this multipurpose project has also been proposed for World Bank assistance and is included for appraisal by the Bank in the pipe-line of Fiscal Year 1985.

With the availability of World Bank assistance the project will have to be executed by the State according to the schedule agreed to with the Bank and the works will therefore get accelerated, utilising the additionality of funds available outside the plan.

(e) and (f) The project on completion envisages to create an irrigation potential of 1.86 lakh hectares annually. No irrigation potential has so far been created. Centre is not aware of any first phase of the project.

#### Central Funds for Increasing Irrigation Potential in U.P.

4283. SHRI ARUN KUMAR NEHRU : Will the Minister of IRRIGATION be pleased to state :

(a) whether there is any proposal to increase the irrigation potential in U.P. from major and medium projects upto December 1984; and

(b) if so, what matching monetary allocation is proposed to be made by the Centre to the State?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir. An irrigation potential of 55,000 ha. is targetted to be created from major and Medium irrigation schemes in Uttar Pradesh during the year 1983-84 (from July, 1983 to June, 1984).

(b) Irrigation is a State subject and outlays for them are provided by the States from their own resources. Central assistance to the States is in the form of Block Loan and grants and is not tied to any scheme or sector of development.

#### Proposals by States for Import of Fishing Trawlers

4284. PROF. P.J. KURIEN : Will the Minister of AGRICULTURE be pleased to state :

(a) the names of States which have sent proposals to the Centre for importing deep sea fishing trawlers;

(b) whether permission has been given to any or all of them;

(c) if so, how many of them have imported such trawlers; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) to (d) Application was received from the Andhra Pradesh Fisheries Development Corporation through the Government of Andhra Pradesh for import of two factory trawlers. The Fishing Vessel Acquisition Committee cleared the proposal subject to certain stipulations on the valuation certificate and the mode of payment. As the State Government was no longer interested in pursuing the case, the same has been closed.

The Orissa Maritime and Chilka Area Development Corporation also applied for import of two shrimp trawlers from the Netherlands. They subsequently dropped their proposal to import them.

The Government of Tamil Nadu requested the Central Government for the purchase of two 23 metre shrimp trawlers and two 25 metre stern trawlers by the Tamil Nadu Fisheries Development Corporation Ltd. in September, 1983. The Government of Tamil Nadu has been requested to forward full particulars of the vessels. Reply from them is still awaited.

**Losses due to Floods in Eastern U.P. and Bihar**

4285. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of AGRICULTURE be pleased to state :

(a) the extent of loss suffered by various districts/district-wise in Eastern Uttar Pradesh and Western Bihar due to recent floods;

(b) whether instructions have been issued to the State Governments to stall recovery of land revenues students' fees and loans etc.; and

(c) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The district-wise details of extent of damages caused due to recent floods in Eastern Uttar Pradesh are given in Statement-I and of Western Bihar in Statement-II

(b) and (c) No such instructions have been issued by Government of India as the subject matter falls within the authority of State Government alone.

**Statement I**

**Flood Affected Districts of Eastern U.P.**

Name of the district	Population affected (in lakh)	Cropped area affected (in lakh ha)	No. of Houses damaged (fully & partially)	Human lives lost	Cattle head lost
1	2	3	4	5	6
1. Gonda	4.58	1.00	—	1	—
2. Baharaich	7.16	1.97	14071	14	48
3. Pratapgarh	—	—	1	1	—